

RA/M.A/O.A./ T.A./ 354 198⁷⁰₆

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D K Desai Adv. for the
Petitioner (s).

Versus

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Union of India & a Respondent (s).

U D James Adv. for the
Respondent (s)

SR. NO.	DATE.	ORDERS,
		Selection grade (Copy Signed)

O.A./354/90

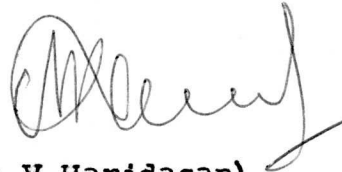
Coram : Hon'ble Mr. A.V.Haridasan : Judicial Member
Hon'ble Mr. M.M.Singh : Administrative Member

8/8/1990

Learned counsel for the applicant sought permission to withdraw the application. Permission is granted. The application is dismissed as withdrawn without being admitted.



(M.M.Singh)
Administrative Member



(A.V.Haridasan)
Judicial Member

a.a.b.